

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 404
CP/68/ND/2024

IN THE MATTER OF:

Mr. R. Mathivanan	...	Applicant
Versus		
Association of Alliance Clubs International	...	Respondent

Under Section 241,242 and 244.

Order delivered on 07.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vaibhav Rao
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **04.06.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)